

DIVISION BENCH

ITEM NO.4

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.358/2024 IN CP (IB) No.31/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MAHAVEER MEDICARE V/S M/S RANCOM HEALTHCARE PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipul Pandey, Adv.

: For the Applicant

Sh. Anuj Kumar, Adv.

: For the Res./ RP

ORDER

IA NO.358/2024

Ld. Counsel representing the Applicant is present physically.

1. Let notice of the present application be issued to the RP.
2. Ld. Counsel, Sh. Anuj Kumar is present physically, who accepts notice on behalf of the RP, and therefore waives service. He also seeks and is granted ten days time to file reply, if any, to the present application, by serving an advance copy to the other side.
3. Let the matter be adjourned for further hearing on 13th August, 2024, when other applications are also listed.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

24th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*